

**IN THE HIGH COURT OF ORISSA AT CUTTACK**  
**W.P.(C) No.6610 of 2006**

*Krushna Prasad Sahoo* ..... *Petitioner*  
Mr. Gautam Misra, Amicus Curiae  
-versus-  
*State of Odisha and Others* ..... *Opposite Parties*  
Mr. M.S. Sahoo  
Additional Government Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE SAVITRI RATHO**

**ORDER**  
**05.07.2021**

**Order No.**

28. 1. This matter is taken up by video conferencing mode.
2. A copy of the additional affidavit filed on 22<sup>nd</sup> June, 2021 by the Deputy Inspector General of Prisons pursuant to order dated 31<sup>st</sup> May, 2021 be served on Mr. Gautam Misra, learned Amicus Curiae within two days.
3. Mr. Mishra has furnished a new set of submissions which would be examined by Mr. Sahoo, learned Additional Government Advocate for the Opposite Parties (State) and responded to on the next date.
4. List on 15<sup>th</sup> July, 2021.
5. As the restrictions due to resurgence of COVID-19 situation are continuing, learned counsel for the parties may utilize a printout of

the order available in the High Court's website, at par with certified copy, subject to attestation by the concerned advocate, in the manner prescribed vide Court's Notice No.4587, dated 25<sup>th</sup> March, 2020 as modified by Court's Notice No.4798, dated 15<sup>th</sup> April, 2021.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(Savitri Ratho)**  
**Judge**

S.K. Jena/P.A.

